

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 307 & 305 OF 2019 IN
DFR NO. 4478 OF 2018**

Dated: 10th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Siddharth Balkrishna Verma **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Shikha Ohri
Ms. Pratiksha Chaturvedi

Counsel for the Respondent(s) : Mr. S. K. Raungta, Sr. Adv.
Ms. Pratiti Rungta
Mr. Sumit Pargal
Mr. Shivankur for R-1

Mr. Pulkit Tare
Ms. S. Rama for R-2

ORDER

Reserved for Orders.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj